

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 08-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

SI.N.	Case	Name of Party	Fix for
1	Bail-67/2021	Rajendra Vs Senior Intelligence	Argument
2	Bail-68/2021	Ars Mohammad Vs Senior Intelligence	Argument
3	Bail-98/2021	Deepak Kumar Vs State	Argument
V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE			
1	Crl. Appeal-05/2018	state Vs Ramesh	Argument
2	Crl. Appeal-57/2017	Nafees Ahmad Vs Abdul Hafees	Argument
3	Crl. Appeal-40/2018	Khushnaseeb Vs State	Argument
4	Crl. Appeal-57/2017	Surendra Singh Bisht Vs State	Argument
5	Crl. Appeal-43/2020	State Vs Vidhata	Argument
6	Crl. Appeal-47/2018	Vinod Vs State	Argument
7	Crl. Appeal-26/2019	Saroj Vs State	Argument
8	Crl. Appeal-77/2018	Lokesh Vs State	Argument
9	Mis. Civil Appeal-05/2018	Balwant Singh Vs State	Argument
10	Civil Appeal-21/2016	Kamleshwar mandir Vs Guru Ram Roy	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal